

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.4017
TO BE ANSWERED ON 04.01.2019

Environment Norms

4017. SHRI NAGENDRA KUMAR PRADHAN :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has revised environment norms relating to power sector in the year 2015; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified revised environment emission norms for Thermal Power Plants (TPPs) *vide* S.O.3305 (E) dated 07/12/2015 under Environmental (Protection) Act, 1986 with respect to Sulphur dioxide (SO₂), Oxides of Nitrogen (NO_x), and Particulate Matter (PM) etc.,
